537 Orol Answers

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SHRIMATI LAKSHMI MENON: Must begin somewhere.

SHRI K. SANTHANAM: May I know if any priority of regional development has been fixed with respect to these atomic power stations?

SHRIMATI LAKSHMI MENON: No priority has been fixed.

श्री नवावसिंह चौहान : क्या यह सच है कि जो पहला एटामिक पावर स्टेशन वन रहा है, वह जिन स्टेट्स के नाम यहां पर बतलाये गये हैं, उनमें न बन कर दूसरे राज्यों के क्षेत्र में बन रहा है ?

SHRIMATI LAKSHMI MENON: .have already answered the question.

SHRI N. SRI RAMA REDDY: The press reports said that the Committee was touring in Mysore and Andhra Pradesh als'o. May I know if there is any proposal to set up an atomic power station in Mysore also?

SHRIMATI LAKSHMI MENON: I have stated that the recommendations cannot be disclosed at this stage. When they are ready, the House will know about them.

श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या मंत्री महोदय वतायेंगी कि यह पंजाव, राजस्थान वगैरह की रिपोर्ट शासन के पास कव ग्राई ?

""SHRIMATI LAKSHMI MENON: have already given the answer.

भी विभलकुमार मन्त्रालालजी चौरड्या :

मंत्री महोदया ने दूसरी रिपोर्ट के वारे में बताया कि वह मई में भ्रायेगी, लेकिन पहले जो उसकी रिपोर्ट ग्रा चुकी है भौर शासन के भ्रन्डर कंसीड़ेशन है, वह कब भाई ?

MR. CHAIRMAN; We will have a very fair distribution of these stations in the Third, Fourth and Fifth Five Year Plans.

SHRI A. D. MANI: Will the Government give us a_n idea of the States which this Committee toured as also an idea of the recommendations?

SHRIMATI LAKSHMI MENON: J have not got the names of States here but they have toured widely.

SHRI A. D. MANI: Madhya Pradesh?

(No reply)

PAPER INDUSTRY

*70. SHRI BABUBHAI CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased t'o state:

(a) whether it is a fact that licences have already been issued in the case of paper industry in excess of the targets laid down in the Third Five Year Plan;

(b) whether foreign exchange has been released for setting up various units for which licences have been given; and

(c) whether a large number of licences have recently been revoked, and if so, the reasons therefor?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) Yes, Sir.

(b) Foreign exchange has not so far been released for all the units that have been licensed under the Industries (Development & Regulation) Act, 1951

(c) Yes, Sir. As some of the licensee^ did not take effective steps within the time stipulated, their licences have been revoked.

SHRI BABUBHAI CHINAI: May I know the amount of foreign exchange released so far and the amount of foreign exchange involved in the pending licences?

SHRI N. KANUNGO: I cannot give the figures of value but I can give the amount 'of goods cleared so far. It was of the order of 63,400 tons and goods for meeting licensed capacity *of* 9,000 tons has been cleared but not through the Capital Goods Committee.

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SHRI BABUBHAI CHINAI; What is the amount 'of foreign exchange involved?

SHRI N. KANUNGO: I cannot give the figures because they vary according to the licence and I have not got the import figures.

SHRI BABUBHAI CHINAI: The hon. Minister has said in reply to (c) that certain licences have been revoked. May I know the number of parties involved and the tonnage involved in this revocation?

SHRI N. KANUNGO: The licences in respect of 31 industrial undertakings covering 92,600 tons were revoked.

SHRI BABUBHAI CHINAI: May I know the State-wise allocation of this revocation?

SHRI N. KANUNGO: Three from Assam, six from Maharashtra, one from Madras, one from Madhya Pra desh, 'one from Orissa, six from Punjab, two from Rajasthan, five from Uttar Pradesh, four from West Bengal.

SHRI BABUBHAI CHINAI: In the light of these cancellations, do Government propose to issue fresh licences to new parties for paper manufacture?

SHRI N. KANUNGO: Well, the capacity has got to be filled up and certainly this capacity is open for licence.

SHRI PANNALAL SARAOGI: How is it that licences issued in the case of the paper industry have been in excess of the target for the Five Year Plan? Did the Government at the time of issuing these licences see that the licences were being issued to entrepreneurs who were very serious or bona *fide*?

SHRI N. KANUNGO: The capacity envisaged was considered inadequate and the higher capacity was cleared by the Planning Commission because the demand was growing faster. SHRI SANTOKH SINGH: Sir, is licencing going to be applied in the case of every industry?

to Questions

SHRI N. KANUNGO: Yes, Sir, it is a normal process which goes on.

SHRI T. S. AVINASHLINGAM CHETTIAR: May I take it that these cancellations were mainly due to want of foreign exchange?

SHRI N. KANUNGO: No, Sir.

SHRI T. S. AVINASHILINGAM CHETTIAR; If it is not, then what are the reasons that made Government cancel them?

SHRI N. KANUNGO: The licensees-had not taken adequate steps.

SHRI AKBAR ALI KHAN: Did they take adequate precautions in the beginning to see that they issued them to proper people?

SHRI N. KANUNGO: All precautions are taken and the State Governments and the Licensing Committee consider the matter.

खाबी स्त्रौर ग्रामोद्योग कमीशन द्वारा दिथे गये ऋण

*७१. श्री भगवत नारायण भार्गव : वया वाणिज्य तथा उद्योग मंत्री यह वताने की इत्या करेंगे कि खादी और प्रामोद्योग कमीशन ने १९६०-६१ ग्रौर १९६१-६२ के वर्षों में कितना ऋण दिया ; ३१ मार्च, १९६१ ग्रौर ३१ मार्च, १९६२ को कमश: कितना ऋण वसूल होना बाकी था ग्रौर कितना ऋण वसूल नहीं हो सकता ?

t [LOANS GIVEN BY THE KHADI & V. I. COMMISSION

•71. SHRI B. N. BHARGAVA: Will the Minister of COMMERCE AND INDUS, TRY be pleased to state the amount of loan given by the Khadi and Village Industries Commission during the-years 1960-61 and 1961-62, the amount, of loan which was outstanding as on 31st March, 1961 and 31st March 1962 respectively and the amount of loan which cannot be realised at all?]

t[] English translation.